Now, we have begun this exercise on the Agra side. The Railways traverse the length and breadth of the country passing through very thickly populated areas where there is persistent demand to open more level crossings, whereas the Kakodkar Committee has suggested that no more level crossings should be permitted. So, we are in that predicament. On one hand, there is a demand for more level crossings and, on the other hand, we have to take care of the safety measures. It was in that regard that I had suggested in my Budget Speech that we must really be able to get more from the Central Road Cess for the purposes of constructing the road over bridges.

Central Board of Fisheries

*262.SHRI DEVENDER GOUD T: Will the Minister of AGRICULTURE be pleased to state:

- (a) the aims and objectives of the Central Board of Fisheries (CBF);
- (b) when the CBF was constituted;
- (c) the efforts CBF has made, since its constitution, for the welfare and well being of fishermen in the country;
 - (d) whether it was disbanded in between;
 - (e) if so, the reasons therefor; and
- (f) in the light of (d) above, how Government is looking after the welfare of fishermen in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI TARIQ ANWAR): (a) to (f) A statement is laid on the Table of the House.

Statement

(a) to (f) The Central Board of Fisheries (CBF) was established in 1958-59 under the chairmanship of Union Agriculture Minister in order to coordinate and integrate the activities in the field of fisheries development and research in the country. The CBF discussed national problems on fisheries development and recommended measures for optimum growth of the sector and conservation of fishery resources etc. from time to time. Government of India launched the National Fisheries Development Board (NFDB) in 2006 as a Special Purpose Vehicle with the

Oral Answers [15 March, 2013] to Questions 13

objective of giving focused attention to activities relating to fisheries and aquaculture, to achieve sustainable management and conservation of aquatic resources, generate employment and to enhance production and productivity of fish through its programmes and schemes. Besides development oriented activities, NFDB also focuses on Human Resource development of the fishers. Since the Governing Body of NFDB under the chairmanship of Union Agriculture Minister has all State Ministers in charge of Fisheries as members, it has effectively replaced the CBF.

Government is implementing various central sector and centrally sponsored schemes for development of fisheries and welfare of fishermen, such as (i) Development of Inland Fisheries and Aquaculture; (ii) Development of Marine Fisheries, Infrastructure and Post Harvest Operations; (iii) Strengthening of Database and Geographical Information Systems of Fisheries Sector; (iv) National Scheme for Welfare of Fishermen and (v) NFDB etc. States can also avail funding under Rashtriya Krishi Vikas Yojana (RKVY) for taking up various initiatives for development of fisheries.

SHRI DEVENDER GOUD T: Sir, I would like to know from the hon. Minister what are the aims and objectives of the Fishermen Welfare Fund. How much amount is there in the Fund? What welfare measures are undertaken by the Government from this Fund, particularly for the fishermen of Andhra Pradesh?

SHRI TARIQ ANWAR: Sir, through a Centrally-sponsored scheme, that is, National Scheme for Welfare of Fishermen, the Government is providing the following support to fishermen: (a) Group Accident Insurance for Active Fisherman providing an insurance cover of Rs.1 lakh and Rs.50,000 against death or permanent total disability and for partial disability respectively; (b) Fishermen Housing: a sum of Rs.50,000 is provided for the construction of houses for eligible fishermen, drinking and community hall facilities are also provided in cluster housing; (c) Saving-cum Relief: a sum of Rs.1800 in three instalments of Rs.600 each is provided to fishermen belonging to below poverty line during the lean fishing period and (d) Training and Extension, this is for building the capacity of fishermen and fish farmers so that they can obtain better returns from their vocation. Sir, NFDB supplements these efforts further through training of fishermen and they have so far provided training to nearly 70,000 fishermen. The Government is also framing programmes for alternative livelihood for fishermen to supplement their income and protect their livelihood.

SHRI DEVENDER GOUD T.: Sir, there is a demand not only from Andhra Pradesh but also from various parts of the country that reconstitution of National Fishermen Welfare Board is required. In so far as looking after the fishermen of the country is concerned, what action has the Ministry taken so far?

SHRI TARIQ ANWAR: Mr. Chairman, Sir, since the Central Board of Fisheries did not have any scheme or programme and was performing only an advisory role, the Government of India decided to replace the CBF with NFDB. The NFDB is a Special Purpose Vehicle having its own organization, staff and budget. It is also implementing a number of schemes for development of fisheries and aqua-culture. Therefore, it has emerged as a more effective body. All the States are represented in the Governing body of NFDB through Ministers, related Central Ministers, Departments and representatives of the Association of Fishermen and Aqua-culture.

डा. अनिल कुमार साहनी: सभापित महोदय, मैं मंत्री महोदय से यह कहना चाहता हूं कि 1958 में मत्स्य विकास एवं अनुसंधान बोर्ड बनाया गया, जबिक अभी भी मछुआरे भुखमरी के कगार पर हैं। मंत्री महोदय, अभी आपने अपने जवाब में कहा कि इसमें परम्परागत मछुआरों के प्रतिनिधि भी आते हैं, जबिक हम लोगों की जानकारी यह है कि इसमें अभी तक परम्परागत मछुआरों का कोई प्रतिनिधि नहीं है। अगर इसमें परम्परागत मछुआरों के प्रतिनिधि हैं, तो आप उनके नाम बताने की कृपा करें और यह भी बताएं कि उस बोर्ड में कौन लोग हैं?

आपने जो आवास वाली बात कही है, उसके बारे में हमको यह कहना है कि हमारे बिहार में जितने मछुआरे हैं, उनके लिए अभी तक यह सिर्फ कागज़ों पर हुआ है, लेकिन उनके लिए आवास बना नहीं है। इसके बनने की क्या प्रक्रिया है और अभी तक कितने आवास बन चुके हैं, इस संबंध में भी आप हमें जानकारी देने की कृपा करें।

श्री तारिक अनवर: वेयरमैन सर, जहां तक मछुआरों के लिए कल्याणकारी कदम उठाने की बात है, तो सरकार की ओर से इसके लिए लगातार प्रयास होते रहे हैं। ...(व्यवधान)... खास तौर पर, जो मछुआरे हैं, उनकी आर्थिक और सामाजिक स्थित में लगातार वृद्धि हो रही है। इसका अंदाजा इस बात से लगाया जा सकता है कि पिछले पांच सालों में, यानी 11वीं पंचवर्षीय योजना में जो प्रगति हुई है, अगर उसकी स्टेटिस्टिक्स को देखा जाए, तो यह पता चलता है कि the total fish production in 2011-12 was 8.67 million tonnes, जो कि लगभग दोगुना प्रोडक्शन है। The share of inland fishery in total fish production is 64 per cent. The total fish production has increased by eleven times since Independence. The exports have increased from 6,12,000 tonnes in 2006-07 to 8,62,000 tonnes.

डा. अनिल कुमार साहनी: मछुआरे, जो कि भुखमरी के कगार पर हैं, उनके बारे में बताइए। ...(व्यवधान)...

श्री सभापति: पहले आप सुन लीजिए। ...(व्यवधान)...

श्री तारिक अनवर: मछुआरों की हालत पहले से बेहतर है। हमने अभी सप्लिमेंट्री जवाब में यह बात बतायी थी कि सरकार और फिशरीज़ डेवलपमेंट बोर्ड वैकल्पिक व्यवस्था भी कर रही है। जो मछुआरे हैं, उनको ट्रेनिंग दी जा रही है, ताकि वे अपनी आमदनी दूसरे ढंग से भी बढ़ा सकें। ...(व्यवधान)...

डा. अनिल कुमार साहनी: सर, हमारे प्रश्न का जवाब नहीं आ रहा है। ...(व्यवधान)... आप बिहार का होने पर भी बिहार की बात नहीं बता रहे हैं। ...(व्यवधान)...

श्री सभापति: आप बैठ जाइए। आप पहले इनकी बात सुन लीजिए। ...(व्यवधान)...

श्री तारिक अनवर: मेरे पास अभी बिहार के फीगर्स नहीं हैं। ...(व्यवधान)...

MR. CHAIRMAN: Mr. Sahani, you cannot do this. ...(Interruptions)...

श्री तारिक अनवर: सर, मेरे पास बिहार के फीगर्स अभी मौजूद नहीं हैं। मैं माननीय सदस्य को वह लिखित रूप में भेज दूंगा, ताकि उन्हें इस बात की पूरी जानकारी हो जाए।

श्री सभापति: ठीक है। श्री महेन्द्र सिंह माहरा।

डा. अनिल कुमार साहनी: महोदय, मेरे प्रश्न का जवाब नहीं आया है। ...(व्यवधान)... क्या उस बोर्ड में मछुआरों का कोई प्रतिनिधि है? ...(व्यवधान)...

श्री तारिक अनवर: उसमें मेम्बर है और उसकी जानकारी भी आपको दे दी जाएगी। ...(व्यवधान)...

श्री महेन्द्र सिंह माहरा: सर, मैं आपके माध्यम से माननीय मंत्री जी से यह जानना चाहता हूं कि क्या आप उत्तराखंड राज्य में निर्मित बाँधों में मत्स्य पालन हेतु कोई योजना बनाने पर विचार करेंगे, ताकि वहां से हो रहे पलायन को रोका जा सके?

श्री तारिक अनवर: सर, हम बिल्कुल इस पर विचार करेंगे। सरकार हर वह कदम उठाएगी, जिससे लोगों का पलायन रुक सके। सभापति महोदय, फिशरीज़ हमारे एग्रीकल्वर का एक महत्वपूर्ण अंग है, इसलिए हम लोगों का पूरा ध्यान इस बात पर है कि फिशरीज़ के जरिए भी लोगों को इम्प्लॉइमेन्ट मिले और उससे उनका जीवन-यापन हो सके।

SHRI M. P. ACHUTHAN: Thank you, Sir. The Government had appointed Dr. Murari Committee to enquire and suggest measures to safeguard the interests of

the fishermen and their welfare. The Government had also accepted its recommendations. One of the main recommendations was to stop giving licence to big vessels for deep sea fishing in the Exclusive Economic Zone of our country. But, unfortunately, the Government is now giving licence, renewing licence and permitting the Indian and foreign vessels to venture in deep sea in the Exclusive Economic Zone of our country. The fishermen are not able to catch fish. So, if the Government is genuinely interested in safeguarding the interests of the fishermen of this country, they have to ban deep sea fishing in the Exclusive Economic Zone of our country.

श्री तारिक अनवर: सर, यह मूल क्वेश्वन से अलग हटकर माननीय सदस्य ने सवाल किया है। मैं इतना ही कहूंगा कि जो उन्होंने सुझाव दिया है, उस पर हम लोग विचार कर सकते हैं और उसके बाद माननीय सदस्य को इसकी जानकारी दे दी जाएगी।

*263. [The questioner (Shri Ram Jethmalani) was absent].

बी.टी. कॉटन की उत्पादन-दर

*263. श्री राम जेठमलानी : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि बी.टी. कॉटन की उत्पादन दर वर्ष 2007-08 से वर्ष 2012-13 के बीच लगातार कम हो रही है;
 - (ख) यदि हां, तो इस संबंध में तथ्य क्या हैं;
- (ग) वर्ष 2007-08 और वर्ष 2012-13 में बी.टी. कॉटन की प्रति हेक्टेयर उत्पादन-दर कितनी-कितनी थी: और
- (घ) क्या यह भी सच है कि बी.टी. कॉटन के उत्पादन में कमी आने के साथ-साथ उसकी उत्पादन लागत में भी वृद्धि हो गयी है?

कृषि मंत्रालय में राज्य मंत्री (डा. चरण दास महन्त): (क) से (घ) विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) से (घ) बीटी कपास की उत्पादन दर (पैदावार) संबंधी आंकड़ों का रख-रखाव पृथक रूप से नहीं रखा जाता है। तथापि, देश में कुल कपास क्षेत्र का 90 प्रतिशत से भी अधिक क्षेत्र अब बीटी कपास के अंतर्गत है तथा देश में कपास की वर्षवार पैदावार का विवरण इस प्रकार है: